

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 219
TO BE ANSWERED ON: 19.07.2021

SCHEMES FOR TRIBALS

219 SHRI Y. DEVENDRAPPA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of schemes presently under implementation meant for livelihood support for tribals in the country; and

(b) the details of number of beneficiaries enrolled/benefited under these schemes, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) The Ministry of Tribal Affairs is the nodal Ministry for overall policy, planning and coordination of programmes for the development of Scheduled Tribes. The Ministry strives to achieve inclusive and sustainable growth of tribal population in the country. The programmes and schemes of the Ministry support and supplement, through financial assistance, the efforts of other Central Ministries, the State Governments, and voluntary organizations, and fill critical gaps taking into account the needs of the tribal population. The Centrally Sponsored Schemes/Grants administered by the Ministry which also supports livelihood of the tribal population are under:

- 1 Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)
- 2 Grant-in-aid under Article 275(1) of the Constitution
3. Development of Particularly Vulnerable Tribal Groups (PVTGs)

Besides, the Ministry, through TRIFED and NSTFDC, is implementing the following programmes/Schemes which specifically cater to the livelihood needs of the tribal population:

1 Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.

2 Institutional Support for Development & Marketing of Tribal Products/Produce

3 Equity Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC)/ State Tribal Finance and Development Corporations (STFDCs)

Van Dhan Vikas Karyakram, an initiative under the Scheme 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP', targets livelihood generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, it is envisaged to set-up tribal community owned Minor Forest Produce centric multi-purpose Kendras in predominantly tribal districts. The Kendras would act as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce is expected to increase the value of the MFP considerably and consequently the income of the gatherers.

(b) State-wise details of beneficiaries under various scheme so the Ministry is enclosed as **Annexure.**

ANNEXURE

STATE-WISE STATUS OF ESTABLISHMENT OF VAN DHAN VIKAS KENDRAS ALONG WITH
NUMBER OF BENEFICIARIES

S. No.	State	No. of VDVks Sanctioned	No. of Tribal Beneficiaries	Total Funds Sanctioned (In Rs. Lakhs)
1	Andhra Pradesh	263	77658	3882.9
2	Assam	128	37786	1920
3	Bihar	8	1630	81.5
4	Chhattisgarh	139	41700	2085
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	116	34424	1721.2
8	Ladakh	10	3000	150
9	Jharkhand	39	11601	569.7
10	Karnataka	39	11448	572.4
11	Kerala	28	7732	385.25
12	Madhya Pradesh	86	25800	1290
13	Maharashtra	264	79350	3960
14	Manipur	200	60390	2996.8
15	Meghalaya	39	11835	584.1
16	Mizoram	159	46168	2306.55
17	Nagaland	206	61800	3090
18	Odisha	156	46807	2269.25
19	Rajasthan	189	57292	2832.2
20	Sikkim	80	24000	1169.05
21	Tamil Nadu	7	2100	105
22	Telangana	17	5100	255
23	Tripura	32	9039	436.95
24	Uttar Pradesh	12	3591	179.55
25	Uttarakhand	12	3305	164.95
	Total	2240	666858	33172.35

STATEWISE NO. OF BENEFICIARIES ASSISTED UNDER SCHEMES OF NATIONAL
SCHEDULED TRIBES FINANCE AND DEVELOPMENT CORPORATION (NSTFDC) DURING
THE F. Y. 2018-19, 2019-20 AND 2020-21

S.No.	State	2018-19	2019-20	2020-21
1	Andhra Pradesh	139	276	12533
2	Andaman & Nicobar	0	7501	
3	Arunachal Pradesh	3773	0	435
4	Assam	12	167	2
5	Chhattisgarh	363	3787	236
6	Gujarat	7485	98	8230
7	Haryana	1	0	
8	Himachal Pradesh	65	75	2
9	Jammu & Kashmir	327	135	175
10	Jharkhand	5	3767	10752
11	Karnataka	34	1911	3014
12	Kerala	107	89	192
13	Madhya Pradesh	2265	13282	5685
14	Maharashtra	11	687	822
15	Manipur			65
16	Meghalaya	2329	1412	35016
17	Mizoram	1464	4670	1399
18	Nagaland	10504	51918	48240
19	Odisha	353	11230	22231
20	Rajasthan	1364	3993	2664
21	Sikkim	1	100	21
22	Tamil Nadu	65	2775	1609
23	Telangana	30417	8661	13065
24	Tripura	429	24	1056
25	Uttar Pradesh	3	0	4
26	Uttarakhand	170	23	2
27	West Bengal	9078	4250	2089
	Total	70,764	1,20,831	1,69,539
